



# Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,  
Nauroji Nagar, New Delhi-110029

Petition No. 437/TL/2024

Dated: 6.1.2025

## **NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003**

An application under Section 14 of the Electricity Act, 2003 (the Act) has been made by **POWERGRID Bhadla III Transmission Limited**, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110016 for the grant of a separate RTM transmission licence to **POWERGRID Bhadla III Transmission Limited** for "Implementation of 01 no. of 400 kV line bay at 765/400/220 kV Bhadla-III PS for interconnection of M/s ReNew Solar (Shakti Six) Pvt. Ltd." under the Regulated Tariff Mechanism (RTM) mode (hereinafter referred to as the 'transmission project'). The scope of the project for which a transmission licence has been sought is as under:

**Transmission Scheme: "Implementation of 01 no. of 400 kV line bay at 765/400/220 kV Bhadla-III PS for interconnection of M/s ReNew Solar (Shakti Six) Pvt. Ltd."**

S. No.	Scope of the Transmission Scheme	Capacity/km	Implementation timeframe
1	1 no. of 400 kV line bay at 765/400/220 kV Bhadla-III PS for interconnection of RE project [M/s ReNew Solar (Shakti Six) Pvt. Ltd.]	400 kV line bay-1 no	31.3.2026
<b>Total Estimated Cost:</b>			<b>Rs 13.37 crores</b>

- The Central Transmission Utility of India Limited vide its letter dated 30.10.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 3.1.2025 in Petition No. 437/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **POWERGRID Bhadla III Transmission Limited** before the Commission can be accessed at the [www.powergrid.in/subsidiaries](http://www.powergrid.in/subsidiaries) or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **17.1.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on **21.1.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-  
(Harpreet Singh Pruthi)  
Secretary